

प्रस्ताव नहीं है। तथापि अनेक राज्य सरकारें भिन्न-भिन्न पात्रता मानदंडों और पेंशन दरों से वृद्धावस्था पेंशन योजना चला रही हैं। केन्द्र सरकार ने भी एक राष्ट्रीय सामाजिक सहायता योजना की घोषणा की है जिसमें अन्य बातों के साथ-साथ 65 वर्ष से अधिक उम्र वाले निरसाहाय व्यक्तियों की प्रतिमाह 75 रुपये की दर से वृद्धावस्था पेंशन देने; परिवार के लिए ऐजी कमाने वाले व्यक्ति (मुखिया) की प्राकृतिक रूप से दुर्घटना में हुई मृत्यु पर उनके परिवारों को क्रमशः 5000/- रुपये और 10,000 रु० का एकमुस्त पारिवारिक लाभ देने की व्यवस्था है।

Delicensing Petrochemical Sector

2758. SHRI GOPALSINGH G. SOLANKI: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether Government have decided to delicense the petrochemical sector;

(b) if so, since when and the reasons therefor; and

(c) the number of units delicensed so far and the number of units/plants delicensed so far and the number of units likely to be delicensed in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) Under the new Industrial Policy announced by Government in July, 1991, the Petrochemical Industry has been by and large delicensed, except items whose manufacture involves hazardous processes. In respect of new projects for manufacture of articles not covered by compulsory licensing or their substantial expansion, the industrial undertaking are required to file a memorandum in the prescribed form to the Secretariat for Industrial Approvals (SIA) in the Ministry of Industry.

There is no proposal under consideration to delicense any more petrochemical item, at this juncture.

Misuse of Amount Allocated to IDPL

2759. SHRI GAYA SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the amount allocated to IDPL under National Renewal Fund has been misused and the said amount was not meant for Muzaffarpur unit of IDPL as there was not surplus workforce there;

(b) whether it is also a fact that unwarranted VRS and undue transfer of workmen with malafide intention resulted in closure of production block No. II and III and they cannot be revived unless fresh recruitment is made; and

(c) if so, the measures taken to check these irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) In terms of the revival package approved by the Government and the Board for Industrial and Financial Reconstruction (BIFR), IDPL was provided with Grant-in-Aid on account of expenditure on Voluntary Retirement Scheme (VRS). The VRS was for entire IDPL and for all employees irrespective of the unit where such employee was working.

(b) No, Sir.,

(c) Does not arise.

Financial Grants for Secondary Education

2760. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the different programmes of the Government to provide financial grants for Secondary Education in the country;

(b) the Institutions entitled for the grants and the conditions for getting the grants; and

(c) how many Institutions are getting this type of grant in Karnataka and the

names of such institutions and the amount received by them so far during 1995-96?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF

EDUCATION) (DR. KRUPAŚINDHU
BHOI): (a) to (c) Following is the list of
some of the major Govt. programmes
under which assistance is provided for
Secondary Education in the country:

Statement

S. No.	Name of the Scheme	Bodies to whom assistance is rendered	Conditions of grant	Purpose of assistance	Details of institutions in Karnataka and amount sanctioned so far during 1995-96
1.	Improvement of Science Education in Schools	State Govts/UT Administrations/NGOs	1. NGOs are given assistance for conducting experimental and innovative programmes only. 2. Only Govt. & Govt.-aided schools are eligible for assistance. Assistance is not provided direct to schools. 3. Schools included in the programmes should have space for laboratories, full complement of science teachers, water & electricity. 4. For upgradation of libraries, schools offering science subject only should purchase books on science related subjects. 5. For obtaining assistance by States/UTs, all eligible schools located in selected districts should be included in the proposal for achieving total coverage therein.	1. Conducting experimental and innovative programmes. 2. Upgradation of science laboratories. 3. Upgradation of libraries. 4. Training of Science & mathematics teachers.	Govt. of Karnataka Rs. 400 lakhs.
2.	Environmental orientation to School Education.	State Govt./UT Admn.	—	Infusing environmental concept in curricula of various subjects.	No. assistance rendered so far to Govt. of Karnataka.
3.	Strengthening of Boarding/ Hostel facilities for girl students	Voluntary organisations/ Societies Public Trusts/Non-Profit making registered bodies.	1. NGOs should be registered for atleast 3 years. 2. NGOs running hostels boarding houses should have atleast 25 girls studying in classes IX-XII in recognised schools subject to overall number of 50 girl boarders. 3. The proposal of NGO should be recommended by concerned State Govt. for getting assistance under the scheme.	Improving enrolment of adolescent girls belonging to rural areas & weaker sections in Secondary and Higher Secondary Schools.	No. assistance rendered so far to any NGO in Karnataka.
4.	Vocationalisation of Secondary Education	State Govts/UT Administrations/NGOs	1. 100% assistance is provided to registered NGOs who are registered for atleast three years. 2. The proposal for assistance to NGO should be recommended and forwarded through State Govt.	1. Introduction of vocational courses at +2 level in schools. 2. Taking up projects of innovative nature in non-formal manner.	Sh. Gurusantappa Jawali Memorial Trust, Gulbarga. (Rs. 1.36 lakh) Mattadahally Jagjivanram Sarvodaya Sangh, Bangalore (Rs. 1.84 lakh)